

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**I.A Nos. 77/2023, 78/2023, 95/2023 & 96/2023  
in Petition No. 308/MP/2023**

Subject : Petition under Section 79 (1) (f) of the Electricity Act, 2003 for adjudication of disputes between the Petitioner and the Respondent and for directions to desist from uploading bills relating of differential AFC on the PRAAPTI Portal.

Petitioner : MPPMCL

Respondent : DVC

**I.A No. 94/2023  
in Petition No. 100/MP/2021**

Subject : Petition under Section 142 of the Electricity Act, 2003 read with Regulations 111, 113 and 119 of the Conduct of Business Regulations, 1999 for execution of Order dated 13.01.2020 passed by this Hon'ble Commission and directions and initiation of appropriate action against the Respondent for non-compliance of the directions issued under Order dated 13.01.2020 in Petition No. 78/MP/2018.

**I.A No. 97/2023  
in Petition No. 102/MP/2021**

Subject : Petition under Section 142 of the Electricity Act, 2003 read with Regulations 111, 113 and 119 of the Conduct of Business Regulations, 1999 for execution of Order dated 10.01.2020 passed by this Hon'ble Commission and directions and initiation of appropriate action against the Respondent for non-compliance of the directions issued under Order dated 10.01.2020 in Petition No. 236/MP/2017.

Petitioner : DVC

Respondent : MPPMCL

Date of Hearing : **30.9.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri G. Umapathy, Senior Advocate, MPPMCL  
Shri Ashish Anand Bernard, Advocate, MPPMCL



Shri Rajiv Shankar Dwivedi, Advocate, MPPMCL  
Shri Paramhans Sahani, Advocate, MPPMCL  
Shri Venkatesh, Advocate, DVC  
Shri Nihal Bharadwaj, Advocate, DVC  
Shri Harsh Vardhan, Advocate, DVC  
Shri Kartikeya Triverli, Advocate, DVC  
Shri Kshitij Pandey, Advocate, DVC  
Shri Shivam Kumar, Advocate, DVC

**Record of Proceedings**

At the request of the learned Senior counsel for MPPMCL and the learned counsel for DVC, the Commission adjourned the hearing of these matters.

2. The Petitions shall be listed for hearing on **19.12.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

